

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

G.A./MP, No. 260 /1993 (in O.A. 45/93)

S.L. Verma

Versus U O D & Ors.

Date of Order

Orders

This is an M.P. (in G.A. No. 45/93) for placing on record amended cause title. It is in order.

So for *[Signature]* 28/6

28/6

Date of Presentation
or Receipt by Post
Presented by Shri
Office to report on

REGISTRAR
C.A.T. JAIPUR

Register & Put up in Court
for admission on 27-6-93 q/w G.A.

[Signature]
REGISTRAR
C.A.T., JAIPUR

27/4/93

Mr. S.L. Verma - Present in person.
~~He~~ The applicant has submitted the amended cause title as the petition to file the same in the main O.A. The M.P. is allowed. The amended cause title may be placed on record in the O.A. The M.P. stands disposed of. The O.A. to come up on 28.06.93

(O.P. Sharma)
Member (A)

[Signature]
(D.L. Mehta)
Vice-Chairman

Copy put
to the app.
& 2nd p. (Counsel)
on vide 3/8/93/131
Date 10.8.93
O